

Constitution of Benches for the period 16.02.2026 to 19.02.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Girish Agrawal, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Shri Arun Khodpia, AM
SMC	4	Smt. Beena Pillai, JM (except on 18 th Feb.)
	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM (on 18 th Feb.,)
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM
F	11	S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM (on 16 th Feb.)
	(at 2:30)	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM (from 17 th to 19 th Feb.)

Constitution of Benches for the period 23.02.2026 to 26.02.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Girish Agrawal, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Shri Arun Khodpia, AM
C & H	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I & SMC	5	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	6	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	7	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	8	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM
F	9 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM

- 'C' & 'H' Benches will not function on 05th Feb., 2026 and the cases of 'C' Bench will be heard on 09th Feb. and those of 'H' will be heard on 10th Feb., 2026
- 'E' Bench will not function on 02nd Feb., 2026 and the cases fixed will be heard on 3rd Feb, 2026.
- 'J' & 'K' Benches will not function on 04th & 5th Feb., 2026